

Syndicate Bank

1. Ms. Jaya Arunachalam
2. Shri Peerzada WaJih-ur-Rehman Safwai (Wajih)
3. Shri Prafulla Kumar Pradhan
4. Shri Dinesh Mehta

United Bank of India

1. Shri Chandra Prakash Mehra
2. Shri Jagannath Sinha

Union Bank of India

1. Shri Shripa] Singhi
2. Smt. Mallajamma
3. Shri M. Kalyanasundaram
4. Shri Vivek Mehra
5. Shri Shalabh Sharma
6. Shri Dinakarrao Govindrao Patil

UCO Bank

1. Shri Manoj Joshi
2. Smt. Tara Gupta
3. Shri Subhash Datta
4. Shri Mohanjit Singh
5. Shri R. T. Rymbai
6. Shri Vikram Valjibhai Desai

Vijaya Bank

1. Smt. Chandrababha Urs
2. Shri M. G. Sasidharan
3. Shri Bhandari Kamalakar Rao
4. Shri Jagmohan Singh Kochhar

Fall in the General Standard of Education in Government Schools

191. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of the fall in the general quality of education in many Government schools run by the Delhi Administration, the Metropolitan Council and Municipal Corporation of Delhi; if so, what are the reasons therefor;

(b) whether the Delhi Administration have any power of derecognition of such schools; if so, in how many cases such power has been invoked and if not, the reasons therefor; and

(c) whether it is a fact that the Delhi School Education Rules, 1973 are not being strictly followed by principals of many schools in the matter of admissions.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The Delhi Admn. has informed that there has been no fall in the quality of education in Govt. Schools although due to certain special circumstances including the law and order situation in the Capital during 1990-91, the pass percentage in CRSE examinations in some of the Govt. Schools was affected. The Municipal Corporation of Delhi which operates 5 Primary Schools has reported « that there is nothing to indicate a fall in the general quality of education and the result of this year's 4th and 5th standard examination conducted by them has been satisfactory. Metropolitan Council does not run any schools.

(b) Yes, Sir. Delhi Administration have derecognised two privately managed unaided schools in 1990-91. Municipal Corporation of Delhi report that they have taken over the management of two recognised aided schools during the last five years.

(c) No, Sir. The admissions in Govt schools are regulated through an annual admission plan which is circulated well before the academic session.

Opening of a Joint Venture Bank

192. SHRI S. MADHAVAN: Will the Minister of FINANCE be pleased to state:

(a) Whether Government are considering a proposal to open a specialised Joint Venture to Bank - as a financial institution to attend to the requirements of joint ventures entered into abroad;